BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.602/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M.

Name of the Company		Bishnudeo Prasad & OrsVs-Bihar Janata Cold Storage Pvt.Ltd. & Ors.		
Ur	nder Section	424 (3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

LETTERS)

CS DEEPAK KUMAR KHAITAN, F.C. V.

PRACTISING COMPANY SECRETARY RATERS

in CP NO. 8 | UB | 2018

16 | 01 | 2018 CS DEEPAK KUMAR KHAITAN, F.C.S.

1. Mr Prosers. It Burman

2. My Paja Berinal
3. My Sargita Dangapta
4. Mr Sunkovor Dey
5. My Ankita Montra

No 1-to 7.

16.01. 2018

ORDER

Ld. Pr.C.S. and Ld. Counsels for the respondents are present.

Advocates

Ld. Counsel for the respondent prayed for leave of the Tribunal for filing reply. Prayer is allowed. Reply may be filed within 15 days with a copy to the opposite party. Thereafter, rejoinder, if any, may be filed within 15 days.

List on 27.02.2018 for hearing.

Sd

(Jinan K.R.) Member (Judicial)

(V.P. Singh) Member (Judicial)